- (iv) Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc.
- (v) Providing better medical facilities, organizing talks with specialists to address their personal and psychological concerns and organizing Meditation and Yoga for better stress management.
- (vi) Adequately compensating the troops deployed in different areas.
- (vii)Regular promotions to eligible personnel as and when the vacancies arise.
- MR. CHAIRMAN: Q. No. 68. Questioner not present. Let the answer be given. No supplementaries.

*69. [The questioner was absent.]

Rape, molestation and eve-teasing cases in Delhi

- *69. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of rape, molestation and eve-teasing cases reported and registered in 2016 and 2017 till date in Delhi;
 - (b) the number of cases that are still unsolved along with the reasons therefor,
- (c) the details of measures taken by Delhi Police to check eve-teasing, molestation and rape; and
- (d) the details of Delhi Police personnel found involved in eve-teasing, molestation and rape during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) The details of rape, molestation and eve-teasing cases registered by Delhi Police during the year 2016 and the current year 2017 (upto 31.01.2017) in Delhi along with the details of unsolved cases are as under:

Year	Rape		Molestation		Eve-teasing	
,	Registered	Unsolved	Registered	Unsolved	Registered	Unsolved
2016	2155	291	4165	1132	918	339
2017	140	43	238	133	51	25
(up to 31.01.2017)						

The reasons for unsolved cases vary from case to case. However, some of the main reasons include non-identification of the accused person, stay on the arrest of the accused by Court, insufficient evidence or the accused person is absconding and not traceable.

- (c) Delhi Police has taken several concrete measures to check the incidents of crime against women, which *inter alia* include the following:-
 - (i) Dynamic identification of crime-prone areas.
 - (ii) Deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime against women.
 - (iii) Posting of women police officers in civil clothes at busy places to keep a watch on the miscreants.
 - (iv) During the year 2016, 175840 girls were imparted self defence training.
 - (v) During the year 2016, 7457 police personnel were trained in 212 gender sensitization programmes.
 - (vi) Increase in number of lines of emergency Helpline No.100/Women Helpline No.1091.
 - (vii) 24x7 functioning of Special anti-stalking group in the Central Police Control Room.
 - (viii) 24x7 Help Desks for Women in Police Stations.
 - (ix) No jurisdictional dispute is allowed to delay police response on a complaint.
 - (x) Handling woman complainants with respect and sympathy preferably by a lady police officer.
 - (xi) Beat Officers are sensitized regularly to take prompt action against eve-teasers and to follow a zero tolerance policy.
 - (xii) Nomination of one Spl. CP as Nodal Officer for Delhi to interact with NGOs working for women.
 - (xiii) Deployment of local police and PCR vans outside girls' schools and colleges at opening and closing time.
 - (xiv) Thana level women safety committees are functioning to oversee the issue of women safety.
 - (xv) Intensive patrolling at vulnerable routes.
 - (xvi) Security audit of Paying Guest accommodations and hostels.
 - (xvii) Interaction with Placement Agencies and BPOs on women related issues.
 - (xviii) Speedy investigation and speedy trial of gang rape cases.

(d) The details of total number of Delhi Police personnel involved in rape, molestation and eve-teasing cases during the last three years are as under:-

Crime Head	Year	Cases registered	Cancelled/ Quashed	Acquittal	Pending Trial/ Investigation
Rape	2014	11	02	04	05
	2015	14	00	02	12
	2016	11	00	00	11
TOTAL		36	02	06	28
Molestation of	2014	37	07	02	28
Woman	2015	26	03	01	22
	2016	27	02	00	25
Total		90	12	03	75
Eve-teasing	2014	04	00	01	03
	2015	04	00	00	04
	2016	01	00	00	01
TOTAL		09	00	01	08

Out of 36 rape cases registered against Delhi Police personnel, 28 cases were registered in Delhi and 08 in other States. Out of 90 Molestation cases registered against Delhi Police personnel, 70 cases were registered in Delhi and 20 in other States. All 09 cases of eve-teasing were registered in Delhi.

MR. CHAIRMAN: Q. No. 69. Questioner not present. Let the answer be given. No supplementaries.

*70. [The questioner was absent.]

Rise in unemployment post demonetisation

- *70. SHRI ANIL DESAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether the International Labour Organisation (ILO) has said that the number of unemployed persons in India is expected to rise post demonetisation;
 - (b) if so, the details thereof; and
- (c) how Government would tackle this serious unemployment problem that is rising year after year?